GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)

LOK SABHA
UNSTARRED QUESTION NO. 2757
TO BE ANSWERED ON 17TH MARCH, 2017

WORLD INTEGRATED MEDICINE FORUM

2757. SHRI T. RADHAKRISHNAN:
SHRI ASHOK SHANKARRAO CHAVAN:
SHRI BIDYUT BARAN MAHATO:
SHRI GAJANAN KIRTIKAR:
SHRI SUDHEER GUPTA:
KUNWAR HARIBANSH SINGH:
DR. SUNIL BALIRAM GAIKWAD:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

(a) whether the Government has inaugurated the World Integrated Medicine Forum on Regulation of Homoeopathic Medicine products recently, if so, the details thereof along with aims and objectives;

(b) the name of the countries which have participated in the said Forum;

(c) the details of the major issues discussed in the Forum and the outcome thereto;

(d) the details of Memorandum of Understandings (MoUs) signed between Homoeopathic Pharmacopoeia Convention of the United States and Central Council for Research in Homoeopathy (CCRH); and

(e) the steps taken/being taken by the Government to assure safety and quality of homoeopathic medicines in the country?

ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)

(a): Yes. The 'World Integrated Medicine Forum on Regulation of Homoeopathic Medicinal Products: National and Global strategies' was held on 23-24 February, 2017. Major aims and objectives were as under:-

(i) to make access to quality-assured, GMP-certified, homoeopathy drugs easier and economical;

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(ii) to harmonize homoeopathic pharmacopeias of different countries;
(iii) to standardize regulations for homoeopathic medicinal products across the globe;
(iv) to enable regular meetings of key global stakeholders like drug regulators, manufacturers and pharmacopeia experts from various countries to discuss specific areas related to drug regulations and harmonization of pharmacopoeia.

(b): 24 countries namely India, Germany, France, U.K., Netherlands, Austria, Belgium, Hungary, United States of America, Switzerland, Russia, Croatia, Cuba, Brazil, Malaysia, Japan, China, Hong Kong, Thailand, Sri Lanka, Kazakhstan, Ghana, Bangladesh and South Africa (represented through a video link) participated in the Forum.

(c): The following major issues were discussed in the forum:

- Regulatory status and outlook of Homoeopathy in various countries.
- Enhancing synergies with traditional and conventional medicine systems.
- Homeopathic Drug Development and Regulatory innovation including discussion on Challenges and opportunities in new drug discovery and exploring possibility of a new regulatory model and advances made in anthroposophic medicine.
- Harmonization of Homeopathic pharmacopoeias and encouraging Good Pharmacopoeial practices.
- Monograph/regulatory requirements covering strategic aspects with regard to quantification of homeopathic preparations; ways to modernize monograph evaluation.

(d) The details of the Memorandum of Understanding signed between Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H) and Central Council for Research in Homoeopathy (CCRH) with Homoeopathic Pharmacopoeia Convention of the United States (HPCUS) on cooperation in the field of Homoeopathic Medicine are as follows :-

- harmonisation of pharmacopeias of US and India;
- exchange and development of drug monographs;
- harmonization of protocol for drug validation;
- harmonization in standardization and regulation of homoeopathic drugs

(e): The manufacturing and sale of homoeopathic drugs is regulated as per the provisions of Drug and Cosmetic Rules, 1945 that includes Good Manufacturing Practices.

Government has laid down Pharmacopoeial standards and published those in the form of individual drug monographs for use as benchmark for quality assessment of raw material by the State Drug Controllers.

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